CORRIGENDUM

COURT NO.32

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

NOTE: W.P. (CRL.) 2320/2024 LISTED AT ITEM NO. 27 MAY BE READ AS UNDER:

FOR	ADMISSION		
	W.P. (CRL) -2320/2024 CRL.M.A. 22650/2024 CRL.M.A. 22651/2024 CRL.M.A. 24763/2024	SABAREESH RAJAN V/s NATIONAL TESTING AGENCY & ORS.	RAVI KUMAR
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR (RKUMARRAVI@GMAIL.COM) (9910009728) (PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM) (9891919167) (RESPONDENT)	

DELETION NOTES

- 1. W.P.(C) 3087/2025 AND W.P.(C) 3088/2025 LISTED BEFORE HON'BLE DB-I AT ITEM NOS. 253 AND 254 RESPECTIVELY ARE DELETED AS THE SAME ARE RETURNED TO FILING COUNTER.
- 2. W.P.(C) 2892/2022 LISTED BEFORE HON'BLE DB-III AT ITEM NO. 47 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-IV.
- 3. CRL.L.P. 34/2022 LISTED BEFORE HON'BLE MR. JUSTICE SANJEEV NARULA AT ITEM NO. 17 IS DELETED AS THE SAME IS FIXED FOR 26.05.2025.
- 4. CRL.M.C. 1028/2018, CRL.M.C. 2797/2022 AND CRL.M.C. 2909/2022 LISTED BEFORE HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA AT ITEM NO. 17, 18 AND 19 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE MS. JUSTICE SWARANA KANTA SHAMRA.
- 5. RFA 269/2019 LISTED BEFORE HON'BLE MR. JUSTICE DINESH KUMAR SHARMA AT ITEM NO. 10 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE DHARMESH SHARMA.
- 6. W.P.(CRL.) 239/2024 LISTED BEFORE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA AT ITEM NO. 22 IS DELETED AS THE SAME IS FIXED FOR 07.05.2025.
- 7. W.P.(C) 10157/2009 LISTED BEFORE HON'BLE MR. JUSTICE SAURABH BANERJEE AT ITEM NO. 76 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE GIRISH KATHPALIA.

HIGH COURT OF DELHI 10.03.2025 REGISTRAR (LISTING)